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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 245/2017

DURA-LINE INDIA PVT. LTD. ..... Plaintiff

Through: Mr. Neel Mason, Mr. Ankit Rastogi, Ms. Chamanpreet Kaur &Mr. Essenese Obhan, Advocates.

versus

JAIN IRRIGATION SYSTEMS LTD. ..... Defendant

Through: Mr. J. Sai Deepak with Mr. Avinash K. Sharma, Advocates.

## CORAM: HON'BLE MR. JUSTICE SANJEEV NARULA

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## <u>ORDER</u> 29.11.2022

1. Mr. J. Sai Deepak, counsel for Defendant, has joined the proceedings from video-conferencing mechanism and states that he is unwell.

2. List for hearing on 19<sup>th</sup> January, 2023 and 23<sup>rd</sup> January, 2023.

## SANJEEV NARULA, J

NOVEMBER 29, 2022/PS

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 30/06/2025 at 12:41:51